

35

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1125/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017



NAME OF THE PARTIES: Bravo Builders Pvt. Ltd.

V/s.

Cottstown Fashions Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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35	Adv. Amar Chorte r/s Dipesh Srivastava. Applicant	Adv. B. J. Ghag for Respondent	 
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ORDER

CP No. 1125/I&BP/NCLT/MB/MAH/2017

As the Counsel for the Corporate Debtor stating that parties are open for
settlement, at request of the Counsel, list this matter on 10.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)